

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**23. IA 1394/2020 IA 1410/ 2020 IA 1937/2020 IA 1477/2020
IA 63/2021 IA 902/2020 IA 1980/2020 In C.P. (IB)/3234(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Mr. Ramesh Bhosale Ramesh Bhosle..
Applicant
IN THE MATTER OF
Benteler Trading International GmbH
V/s
Western India Metal Processors Limited**

Section: 60(5) Sec 66(1), Sec 60(5) U/s 9 of (IBC)

ORDER

IA.No.63/2021: - Adv. Umang Mehta a/w Adv. Aalisha Sharma appeared for the Liquidator. Adv. Javeed Hussein appeared for the Respondent No. 1 & 2 through VC. Heard, **Reserved for Orders**.

IA.No.1394/2020, IA.No.1410/2020, IA.No.1937/2020, IA.No.1477/2020, IA.No.902/2020, IA.No.1980/2020: - Adv. Umang Mehta a/w Adv. Aalisha Sharma appeared for the Liquidator. List these IAs for hearing on **13.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)